

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 680/2016
CA NO.

CORAM:


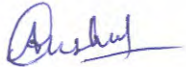
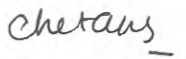

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Duke Holding Ltd & anr

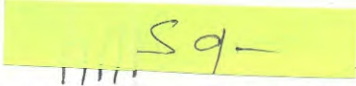
SECTION OF THE COMPANIES ACT: 391-394

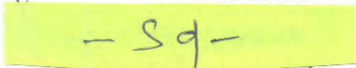
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Anju Jain	Advocate	Petitioners	
2.	Anshul Chhabra	Company Secretary in practice	Petitioners	
3.	Chetana Kandpal	Company Prosecutor	o/o OL	
4.	C. Baboni	Company Prosecutor	for RD (NR)	

ORDER

Learned counsel for the RD as well as OL have requested for some more time to file their respective report. Let the report be filed within two weeks with a copy in advance to the counsel for the petitioner.

List on 23.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)